

If there is really a point of order, I would allow. But when the hon. Member was asking for an explanation, and he wanted to ask a further supplementary question, if I did not give him that opportunity, then, he should not have asked the same question in another manner through another method.

Shri Hem Barua: When supplementaries are put and we are not satisfied with the replies given, we want further clarification. But when we are denied that opportunity, I think a point of order arises. Here the reply given by her was not of the standard we expected. The point is whether a Minister can give an evasive reply like that.

Mr. Speaker: It is quite a different thing which he is now saying. He did not put it on these terms, that is, whether a Minister can give an evasive reply. Again, that is also to be decided by the presiding officer. Does the Minister want to give any reply now?

Shri Jawaharlal Nehru: I submit that the answer given was clear enough, that normally the old high scales of pay have been continued, but with the intention of gradually bringing them down to the normal Indian scales.

Administrative set up of Goa, etc.

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*339. { **Shri Rameshwar Tantia:**
 { **Shri D. C. Sharma:**
 { **Shri Harish Chandra**
 { **Mathur:**
 { **Shri Basappa:**
 { **Shri Vidya Charan Shukla:**
 { **Dr. L. M. Singhvi:**
 { **Shri Bishan Chander Seth:**

Will the **Prime Minister** be pleased to state:

(a) whether the proposed new set up for Goa, Daman, Diu, Dadra and Nagar Haveli has since been finalized;

(b) if so, the details thereof; and

(c) the steps taken to develop closer contacts between the administration and the people there?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). Goa, Daman and Diu comprise one Union Territory. Dadra and Nagar Haveli comprise another Union Territory. Both these territories are administered by the President through Administrators. The present Administrator of Goa, Daman and Diu is the Military Governor, who will be replaced by a Lt. Governor shortly after the Portuguese detainees have left Goa. The Lt. Governor will have a Chief Secretary and other appropriate staff.

(c) Group Panchayats and Varishta Panchayats are already functioning in Dadra and Nagar Haveli. The President has also nominated a Member to represent this Union Territory in the Lok Sabha. In regard to Goa, Daman and Diu, the Administration are taking steps to prepare electoral rolls so as to hold elections for the Panchayats in that Union Territory. There will be two Members to be nominated by the President to represent Goa, Daman and Diu in the Lok Sabha.

Shri Rameshwar Tantia: May I know whether the attention of Government has been drawn to some press statements to the effect that the Goanese people are complaining against the present set-up of officials?

Shrimati Lakshmi Menon: We have received memoranda, complaints and statements by various Goan people from Bombay and from Goa itself.

Shri Basappa: May I know whether the opinion of the Goan people has been ascertained as to the future set-up? If so, by what method?

Shrimati Lakshmi Menon: We are trying to prepare electoral rolls; there will be elections. By that time, we will know what the Goans think about this matter.

Shri Sham Nath: Is it a fact that there were some serious and specific complaints against the bureaucratic arrogance of senior officials in their dealings with the people there?

Shrimati Lakshmi Menon: We have never heard such complaints.

Shri Basappa: May I know whether any more officers of the Governments of Mysore or Maharashtra are still there?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): There is one matter I should like to point out to the House. There are elements in Goa who are pro-Portuguese. When the Portuguese were there, they profited by their rule there. They have complained about everything that has happened. I do not think they are very many. Also, a number of things have happened which have been somewhat upsetting, obviously with all this changeover. Many people do not quite know what the future will be. We have assured them about this matter. Most of the complaints are wholly unjustified. Some of them are justified to some extent. We look into them.

Shri D. C. Sharma: When the new set-up is decided upon, will Goa, Daman and Diu have a Territorial Council like Himachal Pradesh or a Municipal Corporation like Delhi?

Shri Jawaharlal Nehru: We have promised a large measure of autonomy. Details have not been worked out.

Shri Harish Chandra Mathur: May I know whether the hon. Prime Minister or, failing that, the Home Minister, has any programme to visit these places in the near future to see things for himself?

Shri Jawaharlal Nehru: Does he mean Members of Parliament?

Shri Hari Vishnu Kamath: No. The Prime Minister. आप खुद कब जाएंगे ?

Shri Jawaharlal Nehru: Certainly I shall go to Goa, but I am not quite sure when. Not very soon.

श्री रघुनाथ सिंह : दादरा और नगर हवेली में जो शासन व्यवस्था इस समय है और गोआ, दमन और दीव में जो शासन व्यवस्था होगी, वे दोनों एक ही प्रकार की हो जायेंगी या वे अलग अलग रहेंगी ?

श्री जवाहरलाल नेहरू : अभी तो अलग अलग हैं दोनों की । एक का तो इरेजाम हो गया है । अब उसको उखाड़ना शायद ठीक नहीं होगा । लेकिन मुम्किन है बाद में कुछ और इंतजाम किया जाए ।

Shri Hem Barua: May I know whether the introduction of civil administration in Goa is specifically linked up with the withdrawal of Portuguese detenus in Goa; if so, whether that withdrawal of Portuguese detenus has started by now?

Shri Jawaharlal Nehru: The withdrawal of the Portuguese detenus is likely to begin very soon, might begin even today, I am not sure. The only thing that was linked up with it was the presence of some portions of the Indian Army to look after these detenus. That will not be necessary. They will be withdrawn. Maybe, a very small number might be left there as they are left in other places, but I do not think the civil administration is very much affected. Of course, the civil administration is undergoing a change all the time.

Mr. Speaker: Next question.

Shri Nath Pai: May I ask a question?

Mr. Speaker: I am extremely sorry now.

चाटर्ड अकाउन्टेंटों की परीक्षा

*३४०. श्री विभूति मिश्र : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चाटर्ड अकाउन्टेंटों की परीक्षा में बठने के लिए आवश्यक है कि वह एक लम्बे अर्से तक चाटर्ड अकाउन्टेंटों की किसी फर्म में काम करे ;

(ख) क्या यह भी सच है कि इस अवधि में सम्बन्धित व्यक्तियों को कोई वेतन नहीं दिया जाता है ;